

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 1 of 1996

Friday, this the 5th day of January, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

V J Thomas,
Extra Departmental Branch Postmaster,
Kongandoor P.O., Ayarkunnam,
Kottayam. .. Applicant

By Advocate Mr P K Ravisankar.

Vs

- 1 The Senior Superintendent of Post Offices,
Kottayam Division, Kottayam.
- 2 The Assistant Superintendent of Post Offices,
Kottayam East Sub Division, Kottayam.
- 3 The Postmaster General,
Central Region, Kochi -682 016. .. Respondents

By Advocate Mr Varghese P Thomas, Addl.CGSC.

The application having been heard on 5th January 1996,
the Tribunal on the same day delivered the following:

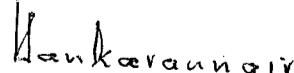
O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant challenges A-2 order and A-6 order issued in consequence. Standing counsel appearing on notice submits that the first respondent is examining the correctness of the impugned orders, and that A-2 and A-6 will not be implemented until a decision is taken in the matter by first respondent. The submission is recorded. When a decision is taken in the matter that will be communicated to applicant.

- 2 Original application is disposed of as aforesaid.
No costs.

Dated the 5th January, 1996.


Chettur Sankaran Nair

CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

List of Annexures

1. Annexure-A2: True copy of Memo No.86/298 dated 5.12.1995 issued by 1st respondent.
2. Annexure-A6: True copy of letter No.MC/Kongandoor dated 26.12.1995 sent by 2nd respondent to the Branch Postmaster, Kongandoor.